

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17
(IB)-217(PB)/2024

IN THE MATTER OF:

Indian Bank
Vs
Aman Gehlot

.... Petitioner

.... Respondent

Order under Section 95 (1) of (IBC)

Order delivered on 09.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Gautam Awasthi, Adv. Ayush Choudhary,
Adv. Devanshu Yadav
For the Respondent :

ORDER

IA-2974/2024

At request and by consent of both the parties, list the matter on **30.07.2024** alongwith the connected matter **(IB)-220(PB)/2024** under **Section 7 "Indian Bank Vs. Aman Hospitality Private Limited"**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

09.07.2024
Lalit